



**THE HIGH COURT OF  
KERALA**

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No: DI- 1 /104016/2019

Oate: 22 -89-282B

NOTIFICATION

Sub: Proceedings filed in the High Court - use of A4 size papers  
with printing on both sides — reg.

Ref.: 1. High Court Notification of even number dated 13/03/2020.  
2. Letter dated 11/03/2020 received from the Secretary,  
Kerala High Court Advocates' Association.

Minimising consumption of paper adds a positive impact on environment. Besides, it reduces cost and needs lesser storage space. In this context, the High Court had earlier issued notification cited first, allowing typewriting/printing on both sides of paper in all pleadings filed before the High Court.

Further, A4 size papers reduces infrastructural investment in foolscap paper compatible printers. A4 size papers are internationally accepted, popular, easily available and cheaper when compared to other sizes. The Honourable Supreme Court has also switched over to A4 size papers with printing on both sides for pleadings filed before it. The Secretary, Kerala High Court Advocates' Association vide letter cited second has also requested the Honourable the Chief Justice of this Court to switch over to A4 size papers with printing on both sides.

Considering all the above aspects, the Honourable the Chief Justice is pleased to direct that hereafter all petitions, affidavits, memoranda of appeal and other proceedings presented before the High Court shall be in A4 size papers and typewritten/printed on both sides.

The detailed specifications are as follows -

**Paper - A4 size paper (21.0 X 29.7 cms) having not less than 75 GSM.**

**\*••8\* s\* R nd mazgfn s - 3.5 cm on left and right ; 2 cm on top and bottom.**

The said direction is optional as of now and shall be mandatory with effect from **02/11/2020**.

(By order)



Soph Thomas  
Registrar  
General

22/9/20  
A.S.O

Copy to:

The Additional Chief Secretary, Home (C) Department (with C/L)  
The Advocate General, Kerala, Emakulam  
The Director General of Prosecutions and State Public Prosecutor, Kerala  
The Director, Kerala Judicial Academy, Athani  
The Joint Registrar in-charge of Filing Section  
The Assistant Registrar in-charge of Filing  
Section The Filing Section, High Court  
The Public Relations Officer, High Court (He shall ensure wide publicity of  
the matter)  
All Officers and Sections  
The IT Section (for uploading in the High Court website)  
The PS to Chief Justice  
All PS to Judges  
All CA to Registrars and Additional Registrar (General Administration)  
Sri. G.Unnikrishnan, Secretary, Rule Committee,  
(GTWRA I, 3371947, 'Vigneswaram',  
Ganapathy Temple Road, Edappally, Ernakulam- 682 024)  
The Secretary, Kerala High Court Advocates' Association  
The Secretary, Kerala High Court Advocate Clerks' Association  
The Administrative Records Section, High Court (2 copies)  
The Notice Board, High Court.  
The Stock File

Copy Submitted to-

The Honourable the Chief  
Justice The Honourable Judges